

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3038
ANSWERED ON:19.08.2011
DUTY ON IMPORT OF AUTOMOBILES PARTS
Singh Shri Ravneet

Will the Minister of FINANCE be pleased to state:

- (a) the item-wise rates of duty imposed on import of automobile parts;
- (b) whether the manufacturers are having difficulty under the present tax regime; and
- (c) if so, reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a): Currently, automobile parts attract basic customs duty at rates ranging from Nil to 10%. Major automobile parts such as combustion engines, gearbox, transmission shafts, and motors attract BCD @ 7.5%.
- (b): No representation has been received from manufacturers about this duty structure.
- (c): Does not arise in view of (b) above.